

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **15.03.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)

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**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 332/2023 IA No. 1006, 1008/2023 & 85/2024	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 23/2024 For Condone Delay IA No. 83/2024	Munagala Roja Harsha Vardhini Vs Vardhansmart Pvt. Ltd.	Mr. TK Bhaskar	
2	Comp App (AT) (CH) (Ins) No. 29/2024 For Condone Delay IA No. 95/2024 For Direction IA No. 96/2024	Whitehand Services Vs RD Buildtech & Developers (Karnataka) Pvt. Ltd.	Mr. T Jayasankar	
3	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 & 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai-R1 Mr. Adithya Reddy-R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
6	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
8	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

10	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh-R1- R5 Mr. K. MoorthyR6- R8 Mr. V Mahesh, PCS R9

#### For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	IA No. 264/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 61/2021	D.V. Satyanarayana Vs NV Rama Raju & 5 Ors.	Mr. R Abdul Mubeen	
15	IA No. 225/2024 in Comp App. (AT) (CH) (Ins) No. 220/2022 IA No. 476,542,918 & 1095/2022	State Bank of India Vs P Mohanraj & 5 Ors.	Mr. Pranava Charan	Mr. TK Bhaskar-R1-R3 Mr. Rohan K George- R4

For Admission (After Notice)

<b>S.No</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
16	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjana Rajagopalan	Mr. B. Dhanaraj  Ms. Harsha Raj (For Impleadment)
17	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1
18	Comp App (AT) (CH) (Ins) No. 16/2022 IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd Vs Shri. Kumar Rajan RP of Kerala Paper Products Ltd. & 2 Ors.	Mr. KR. Harin Mr. S. Satish	Mr. Vinod PV- R1 Mr. Shivshankar R Panicker- R2 & R3
19	Comp App (AT) (CH) No. 114/2023 For Exemption IA No. 1398/2023 For Stay IA No. 1400/2023 For Interim Relief IA No. 1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan- R2
20	Comp App (AT) (CH) (Ins) No. 262/2023	John Joseph PA Vs CA Jasin Jose & 2 Ors.	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
21	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/s Barasat- Krishnagar Expressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani- R2

22	Comp App (AT) (CH) (Ins) No. 1/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors.	Ms. Varsha Banerjee	Mr. Y Suryanarayana
24	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & Ors.	Mr. M.Pretham	M/s Poovayya & Co Mr. Abhishek Kumar- R1, R2, R14 Mr. Vikram Hegde- R7, R8,R9 and R13
25	TA (AT) No. 47/2022 (CA (AT) No. 286/2019) Amendment of Cause title IA No. 639/2023	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath-R1, R5, R7
26	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
27	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors.  <b>WITH</b>	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan- R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10

28	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan- R2, R3 Mr. Sriram Venkatavaradan- R4, R6-R8 Mr. DVAS Prasad- R10
29	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfie Correya & Anr Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2
30	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy-R1 Mr. Bijoy P Pulipra- R2
31	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors.	Mr. Ravi Rajagopalan	
32	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023 For Substitution IA No. 934/2023	Uma Packaging and Anr Vs Tirumalathirupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K. Manivannan- R2
33	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	V.V. Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr. T Ravichandran- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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